

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-67/2022/7772/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

+2
Dated Guwahati the 12 September, 2022.

Sub: **Station leave .**

Ref:- Your letter No. DJSV/STDR/F-87/2022/5094, dtd. 08.09.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, with the official vehicle, at own cost, from the morning to evening of 10.09.2022**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-67/2022/7773/A, dated , 12-09-2022

Copy to:

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE) Rds